

केन्द्रीय सूचना आयोग
Central Information Commission
 2 तल, विंग 'ब' / 2nd Floor, 'B' Wing
 अगस्त क्रान्ति भवन / August Kranti Bhavan
 भीकाजी कामा प्लेस/ Bhikaji Cama Place
 नई दिल्ली - 110066 / New Delhi - 110066

Circular/DS (P)/2008/96-CIC

Dated: 18.09.2008

Consequent upon joining of four Information Commissioners in the Central Information Commission, the Chief Information Commissioner in exercise of the powers conferred by Section 12(4) of the Right to Information Act, 2005 has re-allocated the Ministries/Departments to the Information Commissioners as below:

S. No.	Ministries/Departments	Present Allocation	New Allocation
(Col.1)	(Col. 2)	(Col. 3)	(Col. 4)
1.	(i) National Commission for Women (ii) Ministry of Environment & Forests (iii) Ministry of Communication & I.T. (iv) Ministry of Health & Family Welfare, GOI	Shri Wajahat Habibullah, CIC Shri Wajahat Habibullah, CIC Prof. M.M. Ansari, IC Smt. Padma Balasubramanian, IC	Mrs. Annapurna Dixit, IC (AD)
2.	(i) Department of Atomic Energy (ii) Department of Ocean Development (iii) Department of Space (iv) Ministry of New & Renewable Energy (v) Ministry of Defence (vi) Banking, Ministry of Finance	Shri Wajahat Habibullah, CIC Shri Wajahat Habibullah, CIC Shri Wajahat Habibullah, CIC Shri Wajahat Habibullah, CIC Shri Wajahat Habibullah, CIC Smt. Padma Balasubramanian, IC	Shri Satyananda Mishra, IC (SM)
3.	(i) Ministry of Urban Development (ii) Union Territory of Chandigarh (iii) Ministry of Labour & Employment	Shri Wajahat Habibullah, CIC Shri Wajahat Habibullah, CIC Prof. M.M. Ansari, IC	Shri M.L. Sharma, IC (S)
4.	(i) Delhi Secretariat (ii) District & Session Judge, Delhi (iii) DSSSB (iv) Land & Building Department, GNCTD (v) MCD, GNCTD (vi) Department of Health, GNCTD (vii) Secretariat of Legislative Assembly, Delhi (viii) Department of Education, GNCTD	Shri Wajahat Habibullah, CIC Shri Wajahat Habibullah, CIC Shri Wajahat Habibullah, CIC Shri Wajahat Habibullah, CIC Shri Wajahat Habibullah, CIC Smt. Padma Balasubramanian, IC Shri Wajahat Habibullah, CIC Prof. M.M. Ansari, IC	Shri Shailesh Gandhi, IC (SG)

All fresh cases concerning the above Ministries/Departments shall be registered accordingly. The Cases, which are already registered and/ or scheduled for hearing shall also stand transferred.

However, in regard to cases scheduled for hearing on or before 30th September 2008, the hearing will be before the IC shown in col. (3) as per earlier schedule. All hearings scheduled for 1st October 2008 and onwards shall be before the IC shown in col. (4).

(Pankaj K P Shreyaskar)
 Deputy Secretary &
 Joint Registrar